

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.128

CP No. 39/Chd/Chd/2021

IN THE MATTER OF:

Raghvir Singh Tiwana

...

Petitioner

Versus

Baba Resorts Private Ltd

...

Respondent

Under Section: 241(1), 242(4), CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024.

Sd/-

Court Officer